

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, EAST DISTRICT
KARKARDOOMA COURTS: DELHI

ORDER

It is hereby ordered that the De-stress Room Maintenance Committee, Karkardooma Court, Delhi is hereby constituted of the following Judicial Officers posted at Karkardooma Courts Complex with immediate effect:-

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|--|----------|
| 1. Sh. Palastya Pramachala, Additional Sessions Judge-03/Shahdara, | Chairman |
| 2. Sh. Devender Kumar, Judge -family Court-01/Shahdara | Member |
| 3. Sh. Vineet Kumar, Additional Sessions Judge-02/E-Court/Shahdara | Member |
| 4. Sh. Mayank Mittal, ACJ-cum-CCJ-cum-ARC, East District | Member |


12/13/23

(Sanjay Garg-I)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 8352-2359 /Pr. D&SJ(East)/KRD/Delhi

Dated 13/03/2023

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. For uploading on LAYERS.
8. For PS to the undersigned.


13/3/23

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi